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10.	Scheme of Assistance to Voluntary Organisations for Programmes relating to Welfare of the Aged.
11.	Scheme of Assistance to Panchayati Raj Institutions/Voluntary Organisations for Construction of Old Age Home.
12.	Scheme of Assistance to Voluntary Organisations for providing Social Defence Services.
13.	Scheme for Welfare of Street Children.
14.	Scheme for Prohibition and Drug Abuse Prevention.

I.M.P. Farmers Field School

1094. SHRIMATI SUMITRA MAHAJAN : Will the Minister of AGRICULTURE be pleased to state:

(a) whether any specific steps have been taken in the district of Indore in Madhya Pradesh under 'Integrated Pest Management Farmers Field School Schemes';

(b) if so, the details thereof;

(c) whether the Government have undertaken any reapraisal of the National Programme on IPM;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) and (b) Yes, Sir. A Central Sector Scheme "Central Integrated Pest Management Centres" is being implemented under which a Central IPM Centre is functioning at Indore, Madhya Pradesh. Indore Centre is Promoting Integrated Pest Management through Farmers' Field Schools.

This centre is engaged in monitoring pest and disease situation for advising timely control measures. In addition, the Centre is engaged in mass production, field releases and conservation of biocontrol agents in Indore districts. Four Farmers' Field Schools have been established in four villages. In addition, a Season Long Training in Gram/Tur has been organised during 17.12.96 to 15.1.1997 at Indore. During 1997-98, 24 Farmers Field Schools are being established by the Indore Centre.

(c) and (d) Although no systematic appraisal of the programme has been undertaken, sample studies and assessment indicate that the IPM programme is very cost-effective and eco-friendly. The farmers are very receptive and responsive to its adoption.

(e) Question does not arise.

Corruption Charges Against IPS Officers

1095. SHRI B.L. SHANKAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of IPS officers booked under various charges such as corruption, nexus with criminals and other unlawful activities during 1995-96 and 1996-97 up to June 30, 1997, State-wise and Union Territory-wise;

(b) the number out of them against whom action has been taken so far;

(c) the reasons for not taking action against the left out officers; and

(d) the details of action likely to be taken against the left-out officers in 1997-98 and also to check growing corruption amidst bureaucracy?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Shrimp Culture

1096. SHRI L. RAMANA :
SHRI MULLAPPALLY RAMACHANDRAN :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any aqua farms along the Western and Eastern coast have been demolished consequent upon the order of the Supreme Court regarding coastal regulation;

(b) if so, the details thereof;

(c) whether any coastal States have made any representation regarding aqua farms situated along the West and Eastern coastal belts; and

(d) if so, the details thereof and the response of the Government thereto?